

LOK SABHA  
UNSTARRED QUESTION NO. 70  
TO BE ANSWERED ON 07.12.2022

HEALTH INSURANCE SCHEME FOR THE WEAVERS

70. SHRI GNANATHIRAVIAM S.:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the efforts made by Government to revive the nearly lost traditional skill of weaving of textiles across the country;
- (b) the details of the various health insurance schemes being run by the Government for the weavers;
- (c) whether it is a fact that instances of gross bungling and irregularities have come to the force in the weavers health schemes/weavers health insurance schemes being run in different States; and
- (d) if so, the details thereof?

उत्तर  
ANSWER  
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)  
THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a):** Ministry of Textiles, Government of India is providing financial assistance to eligible handloom agencies/weavers for Raw materials, Looms & accessories, Infrastructure development, Design & Product development, Skill upgradation training in technical areas viz. weaving, dyeing & designing, Marketing of handloom products in domestic/overseas markets, Weavers MUDRA Loans etc. under various schematic interventions to revive traditional skill, sustain their self-employment and increase in earnings.

**(b) to (d):** Ministry of Textiles, Government of India has implemented Health Insurance Scheme (HIS) on the pattern of Rashtriya Swasthya Bima Yojana (RSBY) upto March, 2018 for handloom workers. The RSBY was implemented by the Ministry of Health & Family Welfare (MoH&FW) for all workers. With the launch of Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) on 23.09.2018, RSBY has been subsumed in it. There is no such case reported from State Governments regarding bungling and irregularities.

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